

स्वर्ण क्षेत्रों के विस्तार में भी स्वर्ण खनिजीकरण का पता चला है ।

बिहार के सोनापेट क्षेत्र, उड़ीसा के सलाईकोना, कालिया और तेलकोई क्षेत्र; मध्य प्रदेश के रायगढ़ जिले के कुछ भागों में; तमिलनाडु के धर्मपुरी जिला; केरल की नीलाम्बर घाटी; तथा उत्तर प्रदेश और हिमाचल प्रदेश की शिवालिक पट्टी में, जहां स्वर्ण खनिजीकरण की सूचना मिली है, भी स्वर्ण खोज का काम शुरू किया गया है ।

(ख) इन भंडारों का वाणिज्यिक दाहन उनके व्यापक अन्वेषण के परिणामों तथा प्रायोगिक उपादेयता पर निर्भर करेगा ।

Ashoka Paper Mills Limited

1731. SHRI BHOGENDRA JHA: Will the Minister of INDUSTRY be pleased to refer to the reply given to USQ No. 3628 on 3 November, 1982 regarding Ashoka Paper Mills Limited and state:

(a) whether the Assam and Rameshwar Nagar units of the Ashoka Paper Mills have since resumed production;

(b) if so, the details thereabout;

(c) if not, the causes of further delay and accountability therefor;

(d) whether it is proposed to have captive power generation for both units, provide necessary working capital and remove transport bottlenecks;

(e) if so, the details thereabout;

(f) if not, the reasons therefor;

(g) whether restoring the originally begun pulp unit also at Rameshwar Nagar from bamboo or straw or bagasse is being re-considered; and

(h) if so, details thereabout, if not, reasons therefor?

THE MINISTER OF INDUSTRY (SHRI NARAYAN DATT TIWARI): (a) to (c). Production was resumed at the Jogighopa (Assam) unit of Ashok Paper Mills from the middle of November, 1982, though there was no production in February, 1983 due to disturbed conditions.

Production could not be resumed at the Rameshwarnagar (Bihar) unit as power supply from Bihar State Electricity Board was cut off since October 1982 due to non-payment of electricity bills. The provision of additional working capital is being pursued.

(d) to (f). The Assam unit has captive power facility to the extent of 8.3 M. W. At the Bihar unit, a secondhand T.G. set of 1 MW capacity and a secondhand coal fired boiler have been installed but due to non-functioning of the boiler, the power generation is not effective. These matters can be looked into after the prospects of revival are studied in detail.

(g) and (h). A scheme for establishing a pulp plant at Ramesharnagar based on recycled fibre has been submitted to the Government of Bihar and their clearance including financial requirements is awaited. This would also be decided after a final view is taken on the scheme of revival of the company.

Scheduled Castes and other Minorities in Special peace keeping force

1732. SHRI G. M. BANATWALLA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) the percentage of Scheduled Castes and other minorities in each contingent of special peace keeping force in order to make it a balanced force to deal effectively with communal riots;

(b) the type of any special training given to the recruits of the force; and

(c) whether the peace keeping force has been posted in any area since its establishment; and if so, where and when and with what results?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NIHAR RANJAN LASKAR): (a) There are three Special Peace Keeping battalions in the CRPF. The percentage of Scheduled Castes and Scheduled Tribes in the law and order contingents of these battalions is as under:—

Scheduled Castes	—16.14 per cent
Scheduled Tribes	—6.42 per cent